

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Chief Justice's Secretariat)

Order No: 1005 Dated: 09.11.2017

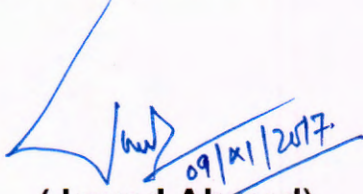
Consequent upon the promotions of PA-Cum Senior Scale Stenographers and Section Officers to the posts of Administrative Officers and Accounts Officers, vide High Court Order No. 980 dated 02.11.2017 in Subordinate Courts of the State, following transfers and postings of the Administrative Officers and Accounts Officers are hereby made in the interest of administration:

- 1) Shri Anil Sahi, PA-Cum-Senior Scale Stenographer in the Court of Motor Accidents Claims Tribunal, Jammu upon his promotion as Administrative Officer is transferred and posted as Administrative Officer in the Court of Pr. District & Sessions Judge, Bhaderwah against the available vacancy.
- 2) Shri Nassebullah Khan, Section Officer (Adm.) Principal District & Sessions Court, Poonch upon his promotion as Administrative Officer is transferred and posted as Administrative Officer, in the Court of Principal District & Sessions Judge, Jammu against the available vacancy.
- 3) Shri Mujeeb Tak, Section Officer, Principal District & Sessions Court, Kishtwar upon his promotion as Accounts Officer is transferred and posted as Accounts Officer, in the Court of Principal District & Sessions Judge, Udhampur against the available vacancy.
- 4) Shri Gh. Ahmad Dar, Section Officer, Spl. Anti-corruption Court for CBI Cases, Srinagar upon his promotion as Administrative Officer is transferred and posted as Administrative Officer, in the Court of Principal District & Sessions Judge, Baramulla against the available vacancy.
- 5) Shri Mohd. Yousuf Parray, PA-Cum-Senior Scale Stenographer in the Court of Principal District & Sessions Judge, Pulwama upon his promotion as Administrative Officer is transferred and posted as Administrative Officer in the Court of Pr. District & Sessions Judge, Srinagar against the available vacancy.

- 6) Shri Bilal Ahmad Shah, Section Officer (Adm.) Principal District & Sessions Court, Srinagar upon his promotion as Accounts Officer is transferred and posted as Accounts Officer, in the Court of Principal District & Sessions Judge, Anantnag vice Shri Bashir Ahmad Khan.
- 7) Ms. Tashi Yourn, Section Officer, Principal District & Sessions Court, Leh upon her promotion as Accounts Officer is transferred and posted as Accounts Officer in the Court of Principal District & Sessions Judge, Jammu against the available vacancy.
- 8) Shri Bashir Ahmad Khan, Accounts Office, Principal District & Sessions Court, Anantnag is transferred and posted as such in the Court of Principal District & Sessions Judge, Srinagar against the available vacancy.

Note: *Ld. Principal District & Sessions Judges shall ensure that promotees/transferees are relieved within 10 days from the date of issuance of this Order and shall report compliance.*

(By Order)


(Jawad Ahmed)
Principal Secretary to
Hon'ble the Chief Justice